

## **HIGH COURT OF JUDICATURE AT ALLAHABAD**

### **RESULT**

#### **UTTAR PRADESH HIGHER JUDICIAL SERVICE EXAMINATION-2009 (DIRECT RECRUITMENT FROM AMONGST THE ADVOCATES)**

On the basis of written examination held on 11<sup>th</sup>, 12<sup>th</sup> and 13<sup>th</sup> September, 2009 followed by interview on 20<sup>th</sup>, 21<sup>st</sup>, 22<sup>nd</sup>, 23<sup>rd</sup> and 24<sup>th</sup> December, 2009 the following candidates, in order of merit, have been approved by the High Court for recommendation for appointment by direct recruitment to the Uttar Pradesh Higher Judicial Service under Rule 5(c) read with Rule 18 of the Uttar Pradesh Higher Judicial Service Rules 1975:

#### **GENERAL CATEGORY:**

<b>Sl. No.</b>	<b>Roll No.</b>	<b>Name of the Candidates S/Sri</b>
1	436	ACHAL SACHDEV
2	5542	BABITA RANI
3	332	ANMOL PAL*
4	4981	KAMLESH KUCHHAL
5	3125	UTKARSH CHATURVEDI
6	5639	JAI PRAKASH PANDEY
7	5435	VINAY KUMAR
8	5791	SUNIL KUMAR
9	5550	RAM SULIN SINGH
10	3066	ASHISH GARG
11	2974	VED PAL SINGH
12	5051	RAJ KUMAR SINGH
13	5535	VISHNU KUMAR SHARMA
14	3631	SATENDRA KUMAR
15	421	VIJAY SHANKER UPADHYAYA
16	5469	VINOD SINGH RAWAT
17	5638	INDER PREET SINGH JOSH
18	3296	SYED MADDOZ BIN ASIM
19	5709	SANJIV PANDEY
20	3254	PANKAJ KUMAR AGRAWAL
21	5088	PANKAJ KUMAR SINGH
22	661	PRATIMA SRIVASTAVA
23	239	SANJEEV SHUKLA
24	4670	KULDEEP SAXENA

**O.B.C. CATEGORY**

Sl. No.	Roll No.	Name of the Candidates S/Sri
1	5527	ANUPAM KUMAR
2	5665	DEVENDRA SINGH
3	3260	ARVIND MALIK
4	4802	PRADEEP KUMAR SINGH
5	3298	SANJAY KUMAR MALIK
6	4971	NEERAJ KUMAR
7	5046	RANANJAY KUMAR VERMA
8	3176	MANOJ KUMAR
9	3299	VIKAS KUMAR
10	3308	ANIL KUMAR

1. The selection & appointment of all above 34 (Thirty Four) candidates shall be subject to the decision in SLP (Civil) Nos. 17201 to 17213 of 2007-High Court Vs. Sanjay Agarwal and Ors. and connected petitions arising from judgement and order dated 16.05.2007 in CMWP No.20016 of 2007-Sanjay Agarwal & Ors. Vs. State of U.P. with connected petitions.
2. \*The selection and appointment of Sri Anmol Pal (Roll No. 332) shall further be subject to the decision in SLP (Civil) No. 7081 of 2004-State of U.P. Vs. Subhash Chandra & Others arising from judgement and order dated 17.03.2004 in CMWP No. 5018 of 2004-Subhash Chandra & Ors. Vs. State of U.P.

**Sd/-**  
**(Alok Kumar Bose)**  
**Registrar (Selection & Appointment)**  
**High Court, Allahabad**